

GOVERNMENT OF INDIA
 MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
 DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION
 LOK SABHA
 UNSTARRED QUESTION NO. 2405
 TO BE ANSWERED ON 02nd JANUARY, 2018
 EXPENDITURE ON PDS

2405. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the amount sanctioned and expenditure incurred under the Public Distribution System (PDS) during the last three years and the current year;
- (b) whether the Government proposes to provide special assistance to States having maximum number of BPL families and if so, the details thereof; and
- (c) the details of the amount sanctioned for Chhattisgarh during the financial year 2017-18?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
 (SHRI C. R. CHAUDHARY)

(a): States/Union Territories (UTs) are allocated food grains at subsidized rates under National Food Security Act (NFSA) and other Welfare Schemes. Difference between Economic Cost and Central Issue Price (CIP)/ Minimum Support Price (MSP) at which foodgrains are issued to States/UTs are reimbursed to Food Corporation of India (FCI) as subsidy. However, in case of States which have adopted De-Centralized Procurement Scheme (DCP), the food subsidy is directly released to States by Government of India for procurement of foodgrains to be distributed by them under NFSA and other Welfare Schemes. Besides, funds are also released under Direct Benefit Transfer Scheme (DBT) Cash to three Union Territories (i.e. Chandigarh, Puducherry and Dadra & Nagar Haveli). Year-wise consolidated subsidy released during the last three years and current year is as under:

Year	Subsidy released (Rs. In crore)
2014-15	113171.16
2015-16	134919.00
2016-17	130672.96
2017-18	139018.92

Under TPDS, funds are also allocated for other activities such as Strengthening of PDS and Capacity Building (Strengthening of PDS Operations). Under the scheme, the details of fund released during last three years and current year is as under:

Year	Funds released (Rs. In cr.)
2014-15	38.08
2015-16	62.81
2016-17	56.89
2017-18	2.51

(b): Under the National Food Security Act, 2013, (NFSA) coverage of beneficiaries for receiving benefits through Public Distribution System has been delinked from the poverty estimates and therefore there is no BPL category under NFSA. The Act provides for coverage of up to 75% of the rural population and up to 50% of the urban population for receiving foodgrains (i.e. rice, wheat & coarse grains) at highly subsidized rates of Rs.3/2/1 per kg respectively. All the States/UTs have adopted NFSA under which eligible families comprise of Priority Households (PHH) and Antyodaya Anna Yojana (AAY) families which are entitled to receive 5kg per persons per month and 35 kg per family per month respectively.

(c). Food subsidy of Rs.2969.55 crore has been released for State Government of Chhattisgarh during financial year 2017-18.